

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

48. CP(IB)-1279(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.01.2021**

NAME OF THE PARTIES: Ajanta Infrastructures Limited

SECTION 10 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Aarti Surwanshi, i/b Rishabh Mishra, Ld. Counsel for the Petitioner Company present.
2. List this matter for further hearing on 22.03.2021.

Sd/-

RAJESH SHARMA
Member (Technical)
/NP/

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)